

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Kamlesh Wadhwa, Sr. PA/ Branch In-Charge, Protocol Branch is hereby transferred as Branch In-Charge, Facilitation Centre, Tis Hazari Courts, Delhi. Further, the official is also directed to look after the work of Public Relation Officer, Tis Hazari Courts, Delhi with immediate effect in addition to the work already assigned to her.

Note:

1. Official is also directed to provide all possible guidance and support to her successor in the Protocol Branch.
2. Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.

GIRISH KATHPALIA
28.4.23.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 33915-33935 /Admn-I/P & T/HQs/2023

Dated, Delhi the 6 8 APR 2023

Copy forwarded for information and necessary action to: -

1. The Officer In-charge, Protocol Branch/ Disaster Management Cell/ Facilitation Centre, Central District, Tis Hazari Courts, Delhi.
2. Officer/Official Concerned.
3. PS to the undersigned.
4. The dealing Officials (Personal File / Transfer & Posting), Admn- I & II, Central, Tis Hazari Courts, Delhi.
5. The Dealing Official, Leave Section, Room No 114, Central District, Tis Hazari Courts, Delhi.
6. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
7. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
8. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Pz